nd on the basis of the findings, proceed-igs were initiated against the concerned" ssistant Manager-II on the "rounds of inmaintenance of proper accounts in ie godown. However, before complefing e Enquiry, the Enquiry Officer resigned om the NCCF in May, 1987. NCCF is ow examining the case further.

iuspension of Assistant Manager of NCCF

3266. SHRI T. CHANDRASEKHAR EDDY Will the Minister of FOOD ND CIVIL SUPPLIES be pleased to ite.

- (a) whether it is a fact that an Assis-it Manager II was placed under suspen-n in February/March, 1980 for com-tting serious bunglings for personalns and cheating NCCF of huge valu-e stocks by replacing the entirecks of Cardamom Dryfruitsthe 15th and November, 1979 kept atidustan Cold Storage with the under-ghed bags, (ii) selling good quality ofid Washed in the open market des-; hed to his Centre at Lawrence RoadI Shahdara Oodown's despatch instruc-, s No. 2655 and 2658 both dated thei September, 1979 and 2664 dated thei September, 1979 substituting it with h inferior quality stocks, arid (iii) ving underweighment of 260 Kgs. of IQNDS affecting delivery while toSuper Cooperative Store;
- i) if so, whether thi charge were erly enquired into and what are the findings of the Enquiry Officer; and
- I -whether this officer still continues to i the employment of NCCF in spite is serious involvement; if so, the rea-therefor

IE DEPUTY MINISTER IN THE ISTRY OF FOOD AND CIVIL LIES (SHRI D. L. BAITHA): (a) Sir.

and (c) The N. C. C. F, have re-I that the matter was enquired into ccording to the enquiry report, none 5 charges excepting one for unau-d withdrawal of stocks of dry cardimom, rc-depositing the same

and incurring expenditure in this regard were proved The Officer was exonerated after the issue of a Warning to him to be careful in the discharge of his duties.

to Questions

Removal of Encroachments on Storm water drains in Friends colony, New Delhi

- 3267. SHRI V. GOPALSAMY Will the Minister of URBAN DEVELOPMENT be pleased to state.
- (a) whether Government have recently received complaints regarding blocking of storm water drains and sewer lines and encroachments on car park area of the MIG, DDA Flats complex in A Block, Friends the Residents Welfare Colony from Association; and
- (b) if so, what action has been taken for removal of these encroachments and illegal constructions on the storm water drains and sewer lines and the parking area of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); (a) Yes, Sir.

(b) Complaints received weie regarding encroachment by way of chajja projection on the car parking area, boundary wall and by way of filling earth in S. W. drains.

Encroachment of boundary wall and (SW drains was removed immediately. Regarding encroachments by way of chajja projection by the house builder, the matter concerns MCD who was informed by DDA there about on 4. 12. 86 to take immediate action.

Cost of edible oil purchased by STC from abroad

3268. SHRI SHANKER SINH VA-GHELA Will the Minister of POOD AND CIVIL SUPPLIES be pleased to state:

- (a) how much and nl what average rate the State Trading Corporation purchased edible Oil from abroad during the last oil year and what was th? landing price per MT;
- (b) what was the duty paid on an average for each tonne and what were the incidental charges of transportation etc.

149

- ; ulting in how much average final cost tonne to STC and on what average es it was supplied to the Public Distri-tion System and to the Vanaspati In-stry; and
- (c) what are the figures estimated for : current oil year after the hike in edi-: oil prices in December last?
- THE DEPUTY MINISTER IN THE [NISTRY OF FOOD AND CIVIL IPPLIES (SHRl D. L BAH HA): (a) iring the Oil Year 1986-87 (Nov. ' 86— t. '87 a total quantity of about 16. 45; h MT of edible oils was purchased by C at an approximate average rate of . 4517 PMT OF. Approximate landing t wjis Rs. 7098 PMT including duty 1 landing charges.
- ; b) During the Oil Year 1986-87, the ; rage import duty per tonne comes to . 2463/-. In addition, there are other irges viz; _ unloading charges, transpor-ion expenses, storage charges, lining i refining etc. The Central Issue Price imported edible oils under PDS and to laspatl industry is as under: -

me price with effect from 23-12-87 Under PDS

bulk Rs. 1, 000|- PMT Rs. 12, 500|- PMT 05 Kgs. tins naspati Industry (with effect from -87) rmal Rs. 15, 000|- PMT Rs. 18, 0001- PMT mmercal

(c) The quantum of edible oils to be ported is decided by the Government n time to time keeping in view various iors such as gap between demand and >ply, international prices, availability of eign exchange and other related factors.

Functional Autonomy for SAIL

*2«9. SHRI YALLA SESI BHUSHA-[RAO: Will the Minister of STEEL ID MINES be' please'd to state':

>) whether it is a fact that the pro-: tion cost of steel in our steel plants is

Rs. 8000 a tonne, which is the highest in the world;

to Questions

- (b) whether it is also a fact that the total production of steel by the public sector steel plants in India stuck at 12 million tonnes by 1985 though the first Prime Minister had visualised that India would be producing 80 million tonnes of steel by 1985;
 - (c) if so, what; re the reasons therefor;
- (d) whether the World Bank, which agreed to give Rs. 65 crores loan to the SAIL. has expressed the view that the behavioural pattern between the SAIL and the Government needs a change and the SAIL needs greater autonomy, in matters critical to its performance;
- (e) if so, whether Government propose to give greater functional autonomy for the SAIL; and
- (f) whether Government are planning to upgrade the technology and optimise the existing facilities in steel plants before new capacities are created?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA):

- (a) No, Sir.
- (b) and (c). The total production of crude steel in the public sector plants during the year 1985-86 was around 7. 1 million tonnes because of a slower growth of the economy than anticipated originally.
 - (d) No. Sir.
- (e) The Government has already given considerable autonomy to SAIL through the instrument of Memorandum of Understanding.
- (f) Government is plannig to modernise Durgapur, Rourkela, IISCO Plants as also Bokaro Steel Plant to up-grade technology and optimise existing facilities. This step will lead to some increase in their capacities.